

रेल मंत्रालय में उपमन्त्री (श्री शाम नाथ)
 एक बयान सभा पटल पर रख दिया गया
 है। [देखिये परिशिष्ट ४६, अनुपत्र संख्या
 ८।]

+ [THE DEPUTY MINISTER IN THE
 MINISTRY OF RAILWAYS (SHRI SHAM
 NATH): A statement is laid on the Table of
 the Sabha. See Appendix XLIX, Annexure
 No. 8].

PROMOTION OF COMMERCIAL CLERKS

•112. SHRIMATI DEVAKI GOPIDAS: Will
 the Minister of RAILWAYS be pleased, to state:

(a) whether some of the junior-
 most commercial clerks in the grade
 of Rs. 110—200 in Madurai Division
 of the Southern Railway have been
 promoted as Assistant Station Masters
 in grade of Rs. 130—280 superseding
 their seniors and without any test;
 and

(b) whether the seniors have
 appealed against that, and if so what
 action has been taken to redress their
 grievances?

THE MINISTER OF STATE IN THE
 MINISTRY OF RAILWAYS (SHRI RAM
 SUBHAG SINGH): (a) No, Sir.

(b) Does not arise.

LOOT IN THIRD CLASS COMPARTMENT OF HOWRAH-DEHRADUN EXPRESS

♦113. SHRI FARIDUL HAQ ANSARI:
 Will the Minister of RAILWAYS be pleased to
 state:

(a) whether he has seen a report
 published in the Times of India' dated the 3rd
 August, 1964, about the looting of passengers
 in a third class compartment of the Howrah-
 Dehra Dun Express, near about Seohara
 Station on 1st August, 1964; and

(b) whether the news was correct, and if
 so, what are the details of the incident?

[] English translation.

THE MINISTER OF STATE IN THE
 MINISTRY OF RAILWAYS (SHRI RAM
 SUBHAG SINGH): (a) and (b). Yes, Sir. On 1st
 August, 1964, train No. 62 Down Dehradun-
 Howrah Janata Express was stopped suddenly
 by someone pulling the alarm chain between
 Seohara and Bhagwara Railway stations. 6-7
 men armed with country-made pistols, knives
 and hockey sticks, immediately boarded a
 third class compartment and looted 3 persons.
 One of the passengers who offered resistance
 to the dacoits sustained knife injuries and
 blows from hockey sticks. The injured person
 was sent to Morada-bad hospital for medical
 treatment. A case was registered under
 Section 395/397 IPC. by the police and the
 case is under investigation.

IMPORT OF STEEL PASSES FOR AUTOMOBILE INDUSTRY

*114. SHRI P. ABRAHAM: Will the
 Minister of COMMERCE be pleased to state:

(a) whether Government have per-
 mitted the import of steel presses
 for fabricating certain essential equip-

For the automobile industry; and

(b) if so, how much foreign ex-
 change has been released for this
 purpose?

THE MINISTER OF COMMERCE (SHRI
 MANUBHAI SHAH): (a) and (b). All vehicle
 manufacturers have been permitted to import
 and instal plant and machinery to complete
 the respective manufacturing programme. The
 machinery includes presses for pressing
 sheets metal parts; separate statistics
 regarding foreign exchange attributable to
 presses are not maintained.

USE OF RESTAURANT CARs BY THIRD CLASS PASSENGERS

•115. SHRI R. S. KHANDEKAR: Will the
 Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the third class
 passengers are not allowed to make use of the
 facilities of the